

(ब) अवकाश के दिनों में भी विद्यार्थियों के समय का सदुपयोग हो सके क्या इस पर कुछ विचार हो रहा है ?

**शिक्षा मंत्री (डा० का० ला० श्रीमाली):**

(क) से (घ). सूचना एकत्र की जा रही है और प्राप्त होने के बाद उस पर विचार किया जायेगा। सरकार के विचारों से हेतु यह सूचना सभा-पटल पर रख दी जायेगी

**जीवन बीमा निगम की ओर से ऋणों का दिया जाना**

३३६६. श्री प्रकाशबीर सास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गृह-कार्य निर्माण और बंधक (हार्जिसिंग एंड मॉर्टेज) के लिये जीवन बीमा निगम द्वारा ऋण अवध ढंग से प्राइवेट एजेंटों के एक गिरोह द्वारा स्वीकृत किये जा रहे हैं जो दो प्रतिशत अनुचित धन वसूल करते हैं ; और

(ख) सरकार इसे ठोकने के लिये क्या कार्यवाही कर रही है ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) जी नहीं।

(ख) यह सवाल 'दा ही नहीं' होता।

**Judicial Officers of Ex-Saurashtra State**

3397. **Shri Jashvant Mehta:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the Judicial Officers of the Ex-Saurashtra State for equation of their services;

(b) if so, what steps have been taken by Government on their representation;

(c) whether it is a fact that Government have already taken a decision in this respect; and

(d) if so, what are the reasons for delay in implementing the decisions?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes.

(b) and (c). Orders were passed by the Government of India on the basis of the advice of the Central Advisory Committee and communicated to the Government of Bombay on the 15th March, 1960.

(d) Information is being collected from the Governments of Maharashtra and Gujarat.

**Naval Dockyard Expansion Scheme, Bombay**

3398. { **Shri A. K. Gopalan**  
 { **Shri Imbichibava:**

Will the Minister of Defence be pleased to state:

(a) whether the Office of the Commander Works Engineers, Naval Dockyard Expansion Scheme, Bombay is going to be handed over to the Office of the Garrison Engineer, (Naval Unit);

(b) if so, what will be the position of the employees working in the Naval Dockyard Expansion Scheme at present;

(c) whether the employees of the Naval Dockyard Expansion Scheme are permanent or temporary; and

(d) if permanent, whether they are given all the benefits admissible to Central Government Employees?

**The Minister in the Ministry of Defence (Shri Raghuramiah):** (a) No, Sir.

(b) Does not arise.

(c) They are of both categories.

(d) Yes, in the case of such employees as are permanent.